

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2015
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE PARTIES:

M/s. Cottonificio Honegger S.p.a.
through Board of Receivers
V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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For Respondents

1. Mr. Anun Kalhpalia, Sr. Adv
2. Mr. Mny Bhasme, adv
3. Mr. Malak Bhatt, adv

Malak

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OrderCP No. 87/397-398/CLB/MB/MAH/2015

Part heard, list this matter for hearing on 05.10.2016.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)